

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:288

ANSWERED ON:02.12.2004

HANDLING OF GROUND SUPPORT WORK AT AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of private agencies which are handling the ground support work at different Airports;

(b) whether the public carriers including Airports Authority of India are not competent enough to handle ground support work at these Airports; and

(c) if so, the steps taken by the Union Government to equip the Government agencies i.e. IA, AI, AAI to handle ground support work at different Airports in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): Airlines are using the services of personnel of certain private agencies for providing ground handling services to their flights who are required to meet the conditions laid down by the Airports Authority of India (AAI) and are issued with photo identity cards by Bureau of Civil Aviation Security on the recommendations of AAI and airlines after due scrutiny. Presently, there are 16 such agencies operating in Delhi, 17 in Mumbai, 3 in Kolkata, 27 in Chennai and 2 in Trivandrum.

(b): AAI, Air India, Indian Airlines, are authorised to do ground handling at airports under the AAI (General Management, Entry for Ground Handling Services) Regulations, 2000.

(c): Air India and Indian Airlines are already providing ground handling services. Government is in the process of formulating a policy on ground handling with a view to provide world class services in a competitive environment.